

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1634
ANSWERED ON:01.12.2011
NEW PENSION SCHEME IN PSUS
Angadi Shri Suresh Chanabasappa

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether all the Public Sector Undertakings (PSUs) have not agreed to follow the New Pension Scheme in their organizations;
- (b) if so, the details of such PSUs and the reasons for not adopting the New Pension Scheme; and
- (c) the steps taken/being taken by the Union Government to keep uniformity in this regard?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) Department of Public Enterprises (DPE) is the nodal Department in Government of India for issue of policy guidelines in respect of the Central Public Sector Enterprises (CPSEs). These CPSEs are under the administrative control of different Ministries/Departments. There is no CPSE under the administrative control of DPE. The responsibility for implementation of DPE guidelines rests with the concerned administrative Ministries/Departments and the respective CPSEs.

DPE O.M. dated 26.11.2008 read with O.M. dated 02.04.2009 for 2007 pay revision in respect of executives and non-unionized supervisors of CPSEs following Industrial Dearness Allowances (IDA) pattern of pay scales w.e.f. 01.01.2007, inter alia, provide for superannuation benefits to those employees of CPSEs upto 30% of basic pay and DA. These superannuation benefits also include pension. The superannuation benefits are dependent on various conditions including affordability.

With regard to the adoption of the New Pension Scheme (NPS) formulated by the Pension Fund Regulatory and Development Authority (PFRDA), in the CPSEs, DPE has circulated the NPS to all administrative Ministries/Departments and Chief Executives of CPSEs for their guidance and necessary action.

(b) & (c) Three CPSEs namely Konkan Railway Corporation Limited, Manganese Ore (India) Limited and National Aluminium Company Limited have joined NPS till now. CPSEs may adopt NPS by fulfilling the parameters laid down in DPE O.Ms.